

श्रीमती शैली जी

Declaration of Assets and Liabilities

Year 2022 - 2023

I, Sanchhya Kumari, son/daughter/wife of Sri Rahul Rakeshaged 38 years, belonging to Bihar Legislative Assemblyservice and presently working as Library Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash	40,000	Rahul Rakesh 50,000	Varehika Kumar	Kritika Kumar	Kushagar K.
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI B.V.S. Patna 1,00,000	50,000	No	No	No
(III)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. 40,000 Per year	No	No	No	No
(V)	Motor Vehicles (details of make, etc.)	NO.	NO.	NO.	NO.	NO
(VI)	Jewellery (give details of weight and value)	Gold - 15g Silver - 125g	Gold - 200g Silver - 50g	NO	NO	NO
(VII)	Other assets, such as values of claims / interests	NO	NO	NO	NO	NO

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	3-1 decmil Chapra	20 decmil Siwan	NO	NO	NO
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item] .

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I. B.V.M., Patana	8,00,000
	(ii) Loans from financial institutions	NO	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NO	
	(b) dues to departments dealing with supply of water	NO	
	(c) dues to departments dealing with supply of electricity	NO	

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	(d) dues to departments dealing with telephones	NO	NO
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NO	NO
	(f) Other dues, if any		NO
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- IKFPK57980	NO
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NO	NO
	(iii) Sales Tax [Only in case of proprietary business]	NO	NO
	(iv) Property Tax	NO	NO

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... *Sonil Kumar* .....

Name of Employee: ..... *Sonil Kumar* .....

Place: *Patana*

Designation: ..... *Library Attendant* .....

Date: *10.02.2023*

Department: *Bihar Legislative Assembly*  
*Library*

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*Sonil Kumar*